

TO BE PUBLISHED IN PART II SECTION 3(iii) OF GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED THE 31ST DECEMBER, 1976

NOTIFICATION
INCOME TAX

No. 1608 (P.No.201/20/76-HJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the I.T. Act, 1961 (43 of 1961) and other powers enabling it in that behalf the Central Board of Direct Taxes hereby makes the following additions in the schedule appended to its notification No.1194-P.No.201/10/75-HJ dated 8.1.76.

In the said schedule against Ernakulam Range, Ernakulam in Column No. 2, the following may be added as Sl.No.11:
"11. Survey Circle, Ernakulam".

This notification shall take effect from 1.1.77.

(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes.

Explanatory Notes:-

The amendment has become necessary on account of the creation of one new circle at Ernakulam viz. Survey Circle, Ernakulam. (This does not form part of the notification but is intended to be merely clarificatory)

Copy forwarded to:-

1. ~~The Secy~~
2. ~~The Secy~~

1. The Manager Government of India Press, New Delhi.
2. The Commissioner of Income-tax, Ernakulam.

(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes.

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI: DATED THE 31st December, 1976.

NOTIFICATION
(INCOME-TAX)

No. 1608 (F.No.197/122/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shree Rani Satiji Mandir, Jhunjhunu, Rajasthan" for the purpose of the said section for and from the assessment year 1974-75.

Sd/-
(T.P. JEUNJEUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajauri Garden), New Delhi.

Copy to:-

1. The Trustee, Shree Rani Satiji Mandir, 12, Government Place East, Calcutta-1.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta with reference to his letter NO. Assam. 7634/GT dt. 11.11.76.
81/715/73-74
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAS)/(P&R)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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Sd/-
(T.P. JEUNJEUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

APPROVED FOR ISSUE

(R. V. RAMANAN)
ASST. DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (IS&P)

No. CC/IT(AI)/1583/432/RSE/76.